

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 721 of 2018

IN THE MATTER OF:

Kamesh Badhana

...Appellant

Versus

Govind Ram & Ors.

...Respondents

Present

For Appellant: Mr. Shravan Yammanur, Mr. Abhishek Kumar and Mr. Ashish Arora, Advocates.

**For Respondent: Mr. Mayank Goel, Advocate for R-1 to R-3
Mr. Kanwal Chaudhary, Advocate for Respondent No. 4**

O R D E R

02.09.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 18th September, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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